



കേരള സർക്കാർ  
Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ്

## KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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		1193 മിഥുനം 12 12th Mithunam 1193	
		1940 ആഷാഢം 5 5th Ashadha 1940	

### PART IV

## Private Advertisements and Miscellaneous Notifications

18. The name of the sub temple and places of worship situated within the same village but away from the main temple, are appended to this scheme.

Sree Chedattinkave	Pulpally
Sree Kaliyambalam	Pulpally
Sree Valmiki Asramam	Pulpally
Munippara	Pulpally
Vellattuthara	Pulpally

19. The existing scheme of administration settled in BO 364-D dated 1-2-1945 as modified from time to time is hereby repealed.

**KERALA VETERINARY & ANIMAL  
SCIENCES UNIVERSITY**

Pookode, Lakkidi P. O., Wayanad, Kerala - 673 576

NOTIFICATION OF ELECTION RESULTS

No. KVASU/GA-B1/11524/2018.

*Pookode, dated 1st June 2018.*

Whereas it is necessary to re-constitute the Board of Management of the University as per the *Section 24, Sub-section 1 (vi, vii, viii & ix) of the KVASU Act (Act 3 of 2011)* and the elections were notified and completed in the following constituencies in the Management Council of the University:

**To the Board of Management:**

1. One Dean of Faculty elected by the Management Council;
2. One member elected from among the teachers in the Management Council, by the Management Council;
3. Three non-official members of the Management Council elected by the Management Council of whom one shall be a member belonging to a scheduled caste or scheduled tribe and one shall be a woman;
4. One member of the Legislative Assembly, other than the member representing the constituency where the Headquarters of the University is situated.

**As the number of candidates validly nominated and not withdrawn does not exceed the number of vacancies to be filled up by election, accordingly the declaration of the following results are hereby made:**

1. In respect of the constituency of One **Dean of Faculty** elected by the Management Council; the validly nominated candidate **Dr. P. Sudheer Babu**, Faculty Dean (Dairy Science & Technology), Dean, College of Dairy Science &, Technology, Mannuthy,

Thrissur-680 651, is declared to have been duly elected as the member to the Board of Management of the University.

2. In respect of the constituency of One member elected from among the **teachers** in the Management Council, by the Management Council; the validly nominated candidate **Dr. Leeba Chacko**, Assistant Professor, ARG&O, College of Veterinary and Animal Sciences, Pookode is declared to have been duly elected as the member to the Board of Management of the University.
3. In respect of the constituency of **Three non-official members** of the Management Council elected by the Management Council of whom one shall be a member belonging to a Scheduled Caste or Scheduled Tribe and one shall be a woman; the validly nominated candidate **Smt. E. S. Bijimol**-MLA, Peerumedu, Panthallu Parambil, Elappara (P.O.), Peerumedu, Idukki in the **category of Woman**, is declared to have been duly elected as the member to the Board of Management of the University.
4. In respect of the constituency of **Three non-official members** of the Management Council elected by the Management Council of whom one shall be a member belonging to a scheduled caste or scheduled tribe and one shall be a woman; the validly nominated candidate **Dr. Narayanan. M. K.**, Associate Professor, Department of Surgery, College of Veterinary and Animal Sciences, Mannuthy, in the **category of scheduled caste or scheduled tribe**, is declared to have been duly elected as the member to the Board of Management of the University.
5. In respect of the constituency of **Three non-official members** of the Management Council elected by the Management Council of whom one shall be a member belonging to a scheduled caste or scheduled tribe and one shall be a woman; the validly nominated candidate **Shri Thomas. K.K.**, Kottovilayil House, Olivumala, Vythiri. P.O., Wayanad - 673 576, in the category of **General**, is declared to have been duly elected as the member to the Board of Management of the University.
6. In respect of the constituency of **One member of the Legislative Assembly**, other than the member representing the constituency where the Headquarters of the University is situated; the validly nominated candidate **Shri O.R. Kelu**, M.L.A., Mananthavady, Olancherry Puthan Mittam, Kattikulam P.O., Wayanad, is declared to have been duly elected as the member to the Board of Management of the University.

(Sd.)

*Registrar and Returning Officer.*